

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI

E-TENDER NOTICE

TENDER ID NO.: 2024_DDC_265507

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description:

Brief description of the scope of work:

1. Comprehensive Annual Maintenance Contract of 250 ($\pm$ 25) Power Inverters of 1.0 KVA and two batteries each of 160 AH capacity attached thereto installed at the residential offices of Judicial Officers of Delhi Judiciary in Delhi and NCR, including replacement of Inverter Batteries wherever necessary and its re-installation in case of shifting of residence.
2. Annual Maintenance Contract of Nil ($\pm$ 25) Power Inverters of 1.0 KVA and two batteries each of 160 AH capacity attached thereto installed at the residential offices of Judicial Officers of Delhi Judiciary in Delhi and NCR, (without replacement of batteries) and its re-installation in case of shifting of residence.

List of Important dates:

Last date for downloading the Tender	07.01.2025 upto 04.00 PM
Last date and time for submission of Bid	07.01.2025 upto 04.00 PM
Opening date of Technical Bid	07.01.2025 at or after 04.15 PM
Opening date of Financial Bid	07.01.2025 at or after 04.30 PM
Last date for submission of EMD	07.01.2025 upto 04.00 PM
Estimated cost	Rs. 74,40,000/- (approx.)
EMD	Rs. 1,50,000/-

Method of Submission of Bids:

The tender should be submitted online by logging on the website portal of Govt. of NCT of Delhi <https://govtprocurement.delhi.gov.in> in the prescribed tender form.

Availability of Tender Documents:

The tender document may be downloaded from the said website portal of Govt. of NCT of Delhi i.e. <https://govtprocurement.delhi.gov.in>.

Other queries:

Bidders desirous of acquiring any other information relating to the nature and extent of work may approach the Care Taking Branch Room No.305, 3rd Floor, Tis Hazari Courts, Delhi on any working day between 2.15 PM to 3.15 PM till 07.01.2025.


(RAVINDER BEDI)
CHAIRPERSON, PURCHASE COMMITTEE/
DISTRICT JUDGE (COMM.)-12, CENTRAL
TIS HAZARI COURTS, DELHI

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996

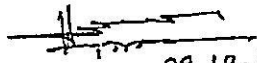
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI COURTS, DELHI

48292-48306
No. _____/General Branch/PC/2024

09 DEC 2024
Dated _____

Copy of Notice Inviting Tender (NIT) ID No. 2024_DDC_265507 forwarded to :-

1. Branch In-charge R & I Branch of all District Court Complexes, Delhi/New Delhi/RACC for pasting the said Notice Inviting Tender on the Notice Board of their concerned District Court Complexes for information to the tenderers.
2. Website Committee, Tis Hazari Courts with a request to upload the aforesaid Notice Inviting Tender on the website of Delhi District Courts, Delhi.


09.12.24
Branch Incharge
General Branch (Central)
Tis Hazari Courts, Delhi